

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 80 of 2012 &
IA No. 161 of 2012**

Dated : 12th December, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**VBC Ferro Alloys Ltd. & Ors. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. V.T. Gopalan, Sr. Adv.
Mr. K. Ravindranath
Mr. Amardeep Jaiswal**

**Counsel for the Respondent (s) : Mr. Anand K. Ganesan for R-1
Mr. Sumana Naganand for R-2**

ORDER

We have heard the Learned Senior Counsel Mr. V.T. Gopalan for the Appellant who argued the matter at length.

The Learned Senior Counsel for the Appellant wants to file rejoinder. Accordingly, he is permitted to file rejoinder on or before 3.1.2013 after serving copy on the other side.

Post the matter for reply submissions by the Learned Counsel for the Respondents on **7.1.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk